

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No. 942/2012

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> February 2018, 10.30 A.M

|                     |  |                        |                     |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Yashdeep Trexim Pvt.Ltd -Vs- Rainey Park Suppliers Pvt.Ltd & Ors     |                        |                     |
| Under Section       | 241/242  |                        |                     |
| Sl. No.             | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

Mr. R.K. Mitra, Adv  
Mr. S. Ghosh, Adv  
Mr. S. Choudhury, Adv  
Mr. A. Basu, Adv  
Mrs. P. Choudhury, Adv  
} Respondent No 17.

Choudhury, Adv  
13/2/2018.

1. ANIRBAN RAY, Adv  
2. ARIF ALI, Adv  
} R, 2, 3, 4

A-AL  
Adv  
13/2/18

1. MS SAPNA CHAUBEY, Adv  
2. MR. SANJIV KUMAR TRIVEDI, Adv  
} R-1  
13/2/18

1. Pramit Kumar Ray, Sr. Advocate  
2. Aditya Kanodia  
3. Sankarshan Sarkar  
4. Rajib Mulkich  
} Petitioner.

Rajib Mulkich  
Advocate  
13/2/18.

ORDER

Ld. Counsel for the petitioner and the respondent nos.  
1 to 4 and 17 is present.



Ld. Counsel appearing on behalf of the applicant in IA No. 222/2017 pressed for passing an interim order directing to maintain *status quo* as on today. However, without considering the application on merits, which is filed for impleading new parties no interim order to be passed. List IA No. 222/2017 for hearing before the regular bench and adjourned for hearing along with the other IAs with main C.P.

Respondents in IA No. 352/2017 are directed to file reply affidavit within 7 days by serving a copy to the opposite party and rejoinder, if any, may be filed within 7 days of the receipt of the reply affidavit with a copy to the opposite party(ies).

List the CP on 15/03/2018 along with all the pending IAs.

Sd

(Jinan K.R.)  
Member (J)